

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

246. CP/108(MB)2021

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **07.09.2023**.

NAME OF THE PARTIES: NAKODA ENERGY PRIVATE LIMITED
VS
REGISTRAR OF COMPANIES
SECTION : Sec. 271-273, 272 of the Companies Act 2013

Presence:

Ms. Kunjal Dalal, Professional for the Petitioner

ORDER

On the request of the Petitioner, the matter is adjourned to 04.10.2023.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)